

No. DJ-R(Admn.)/MND/2020 \_\_\_\_\_  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MANDI, CIVIL AND  
SESSIONS DIVISION, MANDI, DISTRICT MANDI, HIMACHAL PRADESH.


Dated Mandi, the 2<sup>nd</sup> December, 2020.

**OFFICE ORDER**

In compliance of the Registry letter No.HHC/RG/C-19/2020-40, dated 2<sup>nd</sup> December, 2020 and in partial modification of this office order No. DJ-R(Admn.)/MND/2020-8498-8523, dated 27<sup>th</sup> November, 2020, it is hereby ordered that:

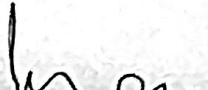
- (i) All categories of employees shall attend office on all working days except Saturdays and will work from home on all working Saturdays. They shall not leave the station, be available on telephone or others means of communication and will attend office, if called for, any exigency of work.
- (ii) The employees, who develop flu like symptoms/fever or respiratory problems shall inform the Presiding Officer(s) and to get themselves medically checked up.
- (iii) All the employees shall avoid unnecessary visits/movements in crowded/community spread prone places and leave/station leave shall only be availed in exceptional circumstances.
- (iv) In case anyone is found positive for COVID-19, then the officers(s)/official(s), who remained in his/her primary contact, shall follow the SOPs/guidelines of the Government. The instructions regarding social distancing issued by the Registry as well as by the Competent Authority(s) are to be adhered to in letter and spirit.

This order shall remain in force till further orders and subject to further modification.

  
District and Sessions Judge  
Mandi, Civil and Sessions Division  
Mandi, District Mandi H.P.

8610  
Endst.No.DJ-R(Admn.)/MND/2020-8635 dated Mandi, the 2<sup>nd</sup> December, 2020.  
Copy forwarded for information and necessary action to:

1. All the Judicial officers of this Civil and Sessions Division.
2. The Chief Administrative officer/E.C of this office.
3. L.R.C of this office, to bring the same in the notice of all the concerned.
4. Guard file.

  
District and Sessions Judge  
Mandi, Civil and Sessions Division  
Mandi, District Mandi H.P.